

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-301(ND)2019

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.08.2019.**

**NAME OF THE COMPANY: M/s. Fine Group Corporation Ltd. V/s.  
M/s. Victronics Communications Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

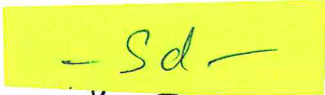
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**Present: None**

**ORDER**

None is present on behalf of the petitioner neither was anyone present on 15.07.2019 and 09.07.2019. It appears that the petitioner is not serious about prosecuting the case.

Dismissed in default.

  
**(L. N. Gupta)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**